

THE HIGH COURT OF KERALA

No. D2-29569/2018

**KOCHI -682 031
DATED -12/04/2018**

Notification

Sub: Proposals/Recommendations/Applications for Designation as Senior Advocates- Regarding

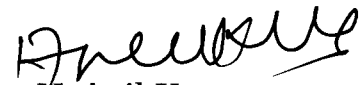
Read: Rule 8 of 'The High court of Kerala(Designation of Senior Advocates) Rules,2018

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In accordance with the Rule cited, proposals/recommendations/applications for designation as Senior Advocates received in the High Court is summarised in the table appended. Suggestions /views of the members of the Bar and other stakeholders on the same are invited which shall reach this office within 30 days from the date of publication. The suggestions/views shall be in writing and shall bear the name and full address of the sender and shall be addressed to the Registrar General of the High Court. Anonymous petitions / representations will not be entertained.

Encl:As above.

(By Order)


N. Anil Kumar
Registrar General

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Details of the Advocate whose name is under consideration for designation as
Senior Advocate

SLNo	Name of the Lawyer	Address	Proposals/Recommendations/Applications	Whether written consent submitted	Standing at the BAR	Whether Income Tax assessee for the last ten years	Whether rejected within a period of two years
1	Adv. Sri.M.P. Ashok kumar	'Sharanyam', Komaroth Lane Azad Road Cochin-17	Recommendation by Sr. Advocates Sri. Abraham Vakkanal and Sri. George Cherian	Yes	30 years and 9 months	Yes	No